

(37)
Tribunal
Date 12/06/01
Person/by S.G. Hartalkar
Advocate/respondent by V. S. Masurkar
Council... Time over...
The matter adjourned to 03/07/01
For... For...
By Registrar

3.7.2001 (12)

Applicant by Shri Ramesh S. Bhalekar
for Shri S.G. Hartalkar, ^{Shri V.S. Masurkar} alone for the
respondents.

Learned Counsel Shri ~~Bata~~ Bhalekar
on instructions from learned Counsel Shri
Hartalkar states that applicant wishes
to withdraw the OA. This is allowed
and the OA. is disposed of as withdrawn.

(B)

A. S. Jain
(S. K. Jain)
M(J)

B. N. Bahadur
(B. N. Bahadur)
M(A)

Order/Judgement despatched
to Applicant/Respondent(s)
on 12/06/01
(17)